

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Comp. Appeal (AT) No. 326 of 2018

IN THE MATTER OF:

C.J. George & Ors.

...Appellants

Versus

Synthite Industries Ltd.

...Respondents

Present:

For Appellant:- Mr. Sarveshwar Kumar, Advocate

For Respondent:-Mr. GouthamShivshankar, Advocate

O R D E R

04.02.2020 A joint request has been made that the connected appeal has been fixed by this Tribunal on 26.2.2020, therefore, this appeal may also be listed alongwith Company Appeal (AT) No.324/2019 on 26.2.2020. Prayer allowed.

Let the appeal be fixed on **26.2.2020**.

**[Justice Jarat Kumar Jain]
Member (Judicial)**

**[Mr. Balvinder Singh]
Member (Technical)**

**[Dr. Ashok Kumar Mishra]
Member (Technical)**

SC/ Kam/